

S U P R E M E C O U R T O F  
RECORD OF PROCEEDINGS

I N D I A

I.A. 2/2015 in Civil Appeal

No(s). 1319/2015

MD., U.P. STATE INDUST. DEV. CORPN. LTD. & ORS

Appellant(s)

VERSUS

M/S SUPER TANNERY(I) LTD.

Respondent(s)

(For modification/clarification and office report)

Date : 05/05/2015 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA  
HON'BLE MR. JUSTICE C. NAGAPPAN

For Appellant(s)

Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)/  
Applicant

Mr. Aftab Ali Khan, Adv.  
Mr. Sandeep Garausa, Adv.  
Mr. M. Zahid Hussain, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

sought permission as withdrawn.  
Learned counsel for the applicant/respondent to withdraw this I.A. Permission sought for is granted. I.A. No. 2 of 2015 is, accordingly, dismissed

(S. K. RAKHEJA)  
COURT MASTER

(MALA KUMARI SHARMA)  
COURT MASTER

Signature Not Verified

Digitally signed by  
Sushil Kumar Rakheja  
Date: 2015.05.05  
17:13:43 IST  
Reason: